

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3
Excise Appeal No.10142 of 2019

Excise Miscellaneous (ORS) Application No. 10133 of 2022
(Arising out of OIA-CCESA-AUDIT-SRT-VK-04-2018-19 dated 31/10/2018 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
SURAT-I)

Usv Ltd

H/16a,17,18,20,21 And E22 Oidc Mahatma Gandhi Udyog Nagar Dabhel
Daman, Gujarat

.....Appellant

VERSUS

C.S.T.-Delhi

17-B, I.A.E.A.House,
M.G.Road, I.P.Estate,
New Delhi,
Delhi - 110002

.....Respondent

APPEARANCE

Shri Kishore Patel, Manager appeared for the Appellant

Shri R.P Parekh, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10691 /2022

DATE OF HEARING: 06.06.2022

DATE OF DECISION: 06.06.2022

RAMESH NAIR

The applicant filed this application for withdrawal of the appeal.
Accordingly, the appeal is dismissed as withdrawn. MA also stands disposed
off.

(Dictated & Pronounced in the open court)

**RAMESH NAIR
MEMBER (JUDICIAL)**

**RAJU
MEMBER (TECHNICAL)**

Geeta